

**equivalent, adj.** 1. तुल्य 2. सममूल्य  
**eradicate, v.t.** उन्मूलन करणे  
**eradication, n.** उन्मूलन (न.)  
**erection, n.** 1. उभारणी (स्त्री.) 2. इमला (पु.)  
**erroneous, adj.** 1. चुकीचा 2. प्रामादिक, प्रमादजन्य  
**erroneous assessment,** (an assessment that deviates from the law and is therefore invalid-BI.) चुकीचे निर्धारण (न.)  
**erroneous belief, चुकीचा समज (पु.)** [Ind. Con. Act-s. 21-ill.]  
**erroneous entry, चुकीची नोंद (स्त्री.), चूक नोंद (स्त्री.), प्रामादिक नोंद (स्त्री.)**  
**erroneous judgment,** (one rendered according to course and practice of court but contrary to law-BI.) प्रामादिक न्यायनिर्णय (पु.)  
**erroneously, adv.** चुकीने  
**error, n.** 1. चूक (स्त्री.), चूकभूल (स्त्री.) 2. प्रमाद (पु.)  
**error of fact, तथ्यविषयक चूकभूल (स्त्री.)**  
**error of law, विधिविषयक चूकभूल (स्त्री.)**  
**errors and omissions, चूकभूल (स्त्री.)**  
**escape, v. t. & i.** निसटणे  
**escheat, v. t. & i.** राजगामी करणे, राजगामी होणे [Const.-Art. 296-m.n.]  
**escheat, n.** राजगामिता (स्त्री.) [Hind. Suc. Act-s. 29]  
**escrow, n.** (a written undertaking held by a third person until the fulfilment of some condition) निलंबलेख (पु.)  
**essence, n.** सार (न.)  
**essential, adj.** 1. सारभूत, सारलक्षी 2. आवश्यक, अत्यावश्यक  
**essential in point of law, विधीच्या मुद्द्यास सारभूत** [Ind.Suc. Act-s. 263-expl.]  
**essential qualifications, अत्यावश्यक अर्हता (स्त्री. अ. व.)**  
**essential services, अत्यावश्यक सेवा (स्त्री. अ. व.)**  
**essential validity, सारलक्षी विधिमन्यता (स्त्री.)**  
**establish, v.t.** 1. स्थापन करणे 2. प्रस्थापित करणे, सिद्ध करणे  
**established by law, विधीद्वारे स्थापित झालेला**  
**established practice, प्रस्थापित आचार (पु.)**  
**established usage, प्रस्थापित परिपाठ (पु.)**  
**establishment, n.** स्थापना (स्त्री.) [Const.-Art. 231-m.n.], स्थापन करणे (न.) [Const.-Art.371-(2)-(a)], प्रस्थापना (स्त्री.) [Const. Seventh Sch-List I-50]  
**estate, n.** संपदा (स्त्री.)  
**estate at will, (a species of estate less than freehold where lands and tenements are let by one man to another, to have and to hold at the will of the lessor-BI.) इच्छाधीन संपदा (स्त्री.)**  
**estate by purchase, (one acquired in any other method than descent-BI.) रिक्तबाह्य संपदा (स्त्री.)**  
**estate duty, संपदा शुल्क (न.)**

**estate in common, (an estate in lands held by two or more persons, with interests accruing under different titles or the same title but at different periods-BI.) सामाईक संपदा (स्त्री.)**  
**estate in expectancy, (one which is not yet in possession but the enjoyment of which is to begin at a future time-BI.) अपेक्षी संपदा (स्त्री.)**  
**estate in severalty, (an estate held by a person in his own right only, without any other person being joint or connected with him in point of interest during his estate-BI.) अनन्यधृत संपदा (स्त्री.)**  
**estate of inheritance, वारसाप्राप्य संपदा (स्त्री.)**  
**estate upon condition, (estate in lands, the existence of which depends upon the happening or not happening of some uncertain event whereby the estate may be either originally created or enlarged or finally defeated-BI.) सशर्त संपदा (स्त्री.)**  
**estimate, v.t.** अंदाज करणे  
**n.** अंदाज (पु.)  
**estop, v.t.** प्रतिष्टंभित करणे  
**estoppel, n.** प्रतिष्टंभ (पु.) [Ind. Evi. Act-s. 115]  
**estoppel by acquiescence, मूकसंमतिजन्य प्रतिष्टंभ (पु.)**  
**estoppel by admission, कबुलीजन्य प्रतिष्टंभ (पु.)**  
**estoppel by concealment, लपवणूकजन्य प्रतिष्टंभ (पु.)**  
**estoppel by conduct, वर्तनजन्य प्रतिष्टंभ (पु.)**  
**estoppel by contract, संविदाजन्य प्रतिष्टंभ (पु.)**  
**estoppel by deed, विलेखजन्य प्रतिष्टंभ (पु.)**  
**estoppel by election, निवडजन्य प्रतिष्टंभ (पु.)**  
**estoppel by judgment, न्यायनिर्णयजन्य प्रतिष्टंभ (पु.)**  
**estoppel by laches, हलगर्जीजन्य प्रतिष्टंभ (पु.)**  
**estoppel by negligence, हयगयजन्य प्रतिष्टंभ (पु.)**  
**estoppel by record, अभिलेखजन्य प्रतिष्टंभ (पु.)**  
**estoppel by representation, अभिवेदनजन्य प्रतिष्टंभ (पु.)**  
**estoppel by silence, मौनजन्य प्रतिष्टंभ (पु.)**  
**estoppel by verdict, अधिनिर्णयजन्य प्रतिष्टंभ (पु.)**  
**estoppel by warranty, प्राशवासनजन्य प्रतिष्टंभ (पु.)**  
**estoppel in pais, आचरणजन्य प्रतिष्टंभ (पु.)**  
**estopper, n.** प्रतिष्टंभक (पु.)  
**estovers, n.pl.** (the right to use, during lease, whatever timber there may be on leased premises necessary to promote good husbandary-BI.) काष्ठाधिकार (पु.)  
**evacuate, v.t.** 1. निर्वासन करणे 2. रिकामा करणे, खाली करणे  
**evacuation, n.** निर्वासन (न.)  
**evacuee, n.** निर्वासित (सा.)  
**evacuee claim, निर्वासिताची मागणी (स्त्री.), निर्वासिताचा दावा (पु.)**  
**evacuee interest, निर्वासितांचे हित (न.), निर्वासितांचा हितसंबंध (पु.)**  
**evacuee property, निर्वासित-संपत्ति (स्त्री.)**  
**evade, v.t. & i.** टाळाटाळ करणे, चुकवणे